IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI COURT-III

CP-97/2006

IN THE MATTER OF:

Nagesh Hosiery Exports (P) Limited& Ors.

.....PETITIONER

SECTION:

Under Section 397/398

Order delivered on 10.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Ms. Renu Mehra, Advocate (for Pet.2)

For the Respondent

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ORDER

Learned Counsel for the petitioner is present. Ld. Counsel for the respondents 3 & 4 is also present.

Post the matter on 29.8.2017 in relation to the contempt proceedings will alleged to have been committed by the respondents 3 & 4 who file their reply in relation to the petition by the said date.

Post the matter on 29.8.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 10.8.2017